

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 22 OF 2022 (SZ)

IN THE MATTER OF:

A. Krishna,
Bangalore and Ors.

....

Applicant(s)

Versus

The MoEF&CC,
rep by its Secretary,
New Delhi & Ors.

....

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R16)

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Place: Hyderabad.

Date: 09-12-2022.

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**REPORT DATED 09-12-2022 OF THE TELANGANA STATE POLLUTION
CONTROL BOARD (RESPONDENT No. 16) IN ORIGINAL APPLICATION NO. 22
OF 2022 FILED BEFORE THE HON'BLE, NGT, CHENNAI BY SRI.A.KRISHNA &
OTHERS Vs UNION OF INDIA.**

It is to submit that an Original Application was filed before the Hon'ble NGT, Chennai by Sri.A.Krishna & Others Vs Union of India regarding non-implementation of Rule (9) of Plastic Waste Management Rules, 2016 (as Amendments in 2018) by not phasing out of multi layered plastics, since they are not recyclability energy recovery alternate use of multi layered plastics (MLPs) containing material.

In this regard, as per the Rule 9 (3) of PWM Rules, 2016 (as Amendments in 2018) the multi layered plastics is to be phased out within 2 years, if it is not recyclable, non-energy recoverable or with no alternative use.

However, the CPCB / SPCBs are issuing Consents & EPR Authorization to MLPs manufacturing industries fixing the onus on the manufactures to take back the used MLPs and dispose them in a scientific manner by fixing the Extended producer Responsibility (EPR). The TSPCB has issued 12 units of MLPs with Consents and EPR authorisation. List enclosed as **Annexure-I**.

Amending the Rules and non-phasing of MLPs is in the purview of MoEF, GoI and CPCB.

Place: Hyderabad.

Date: 09-12-2022.

M. Phane
09/12/2022

**SENIOR ENVIRONMENTAL ENGINEER
Plastic Waste Management Cell
Head Office, TSPCB.**

(2)

ANNEXURE-I

Sl.No.	Name of the Unit
1	Shrinath Rotopack Pvt. Ltd., Plot No. 20, IDA, Mankhal Village Maheshwaram Mandal, Rangareddy District, Telangana.
2	Shrinath Flexipack Private Limited, No.8 IDA, Mankhal, Maheshwaram, Rangareddy District, Telangana - 501359.
3	M/s. LN Poly Products Pvt. Ltd., Plot No.4-4/A, IDA Uppal (M), Medchal District.
4	M/s.PavanPolyPacks,PlotNo.73/D/1,Kattedan,Rajendranagar(M),Rangareddy District
5	M/s.Pavan RotopackIndustries,Sy.No.196, Nyalata (V),Chevella (M),RangareddyDistrict
6	M/s.ManjushreeStrechFilmPvt.Ltd.,7-4-102, Gaganpahad (V),Rajendranagar (M),RangareddyDistrict
7	M/s.ManjushreePolymersPvt.Ltd.,HNo.7-4-102,Gaganpahad,Rajendranagar (M),Rangareddy District
8	SHRINATH ROTOPACK PVT. LTD. UNIT III, Survey No.829, 830, 831 (Part), Burgul Village, Farooqnagar Mandal, RR District T.S. 509202
9	M/s. Vijaya Sai Polyfilm Industries, Plot No.132, IDA Cherlapally, Phase - II, Medchal District
10	M/s. Yenpro Polymers, Plot No.10, Phase - III, IDA Cherlapally, Medchal - Malkajgiri District
11	M/s. Asha Polymers, Plot Nos. 66, 67, 133, 134, 135, 136, 137 and 138 Sy. Nos. 135/P & 136/P, Doolapally (V), Qutbullapur (M), Medchal - Malkajgiri District
12	Plastar Poly Films, Shed No.1, Sy. No. 68/Part, Gundlpochampally (V), Medchal(M),Medchal - MalkajgiriDistrict

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Item No.2:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No. 22 of 2022 (SZ) &
I.A. Nos.63, 114 & 143 of 2022 (SZ)**

IN THE MATTER OF

A. Krishna, Bangalore and Ors.

...Applicant(s)

With

The MoEF&CC,
Represented by its Secretary,
New Delhi and Ors.

...Respondent(s)

Date of hearing: 02.11.2022.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant (s): Mr. Ritwick Dutta along with
Mr. G. Stanly Hebzon Singh.

For Respondent(s): Mr. Meyyappan represented
Mrs. Me. Sarashwathy for R1.
Mr. D.S. Ekambaram represented
Mrs. P. Jayalakshmi for R2.
Mrs. Rema Smrithi V.K. for R3.
Mrs. Vivekha Pon represented
Mr. S. Sai Sathya Jith for R4.

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Mr. Basu represented
Mrs. Madhuri Donti Reddy for R5, R10, R24 & R25.
Mr. Nishanth represented
Mr. M.R. Gokul Krishnan for R6.
Mrs. Sathyabama for R7.
Mr. G. Vignesh represented
Mr. E.K. Kumaresan for R8, R18 & R19.
Mr. Balaji represented
Dr. D. Shanmuganathan for R9, R20 & R21.
Mr. Pinaki Misra, Senior Adv. Along with
Mr. Sridhar Potaraju and
Mr. Ritwika Nanda for R12.
M/s. Arun K. Sinha, M. Vasanthakumar &
Mr. W. Clement Jonathan Ivan for R13.
Mrs. H. Yasmeen Ali along with
Mrs. Renugadevi for R14, R15 & R17.
Ms. J. Dayana represented
Mr. T. Sai Krishnan for R16.
Mr. Rajat Jonathan Shaw represented
Mr. K.M. Darpan for R22 & R23.

ORDER

1. With the consent of all the counsels, I.A. Nos.63, 114 & 143 of 2022 (SZ) are to be taken along with the main application. As the pleadings are complete, it is agreed to have the final hearing on 12.12.2022.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.22/2022 (SZ)
I.A. No.63/2022 (SZ)
I.A. No.114/2022 (SZ)
I.A. No.143/2022 (SZ)
02nd November, 2022. Mn.